

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.08.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 470 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd  <b>With</b>	Dhaval Deshpande	Avinash Khanolkar-R2&3 Anagha Anasingaraju
2.	Comp. App. (AT) (Ins) No. 486 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd.	Dhaval Deshpande	Avinash Khanolkar-R2&3 Anagha Anasingaraju
3.	Comp. App. (AT) (Ins) No. 492 of 2019	Gail India Ltd. Vs. Ajay Joshi, RP of Alok Industries & Ors.	Nishant Awana	Roopali Singh-R2&3 Sneha Janakiraman-COC
4.	Comp. App. (AT) (Ins) No. 533 of 2019  <b>Part Heard</b>	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	Pallavi Pratap	Charu Bansal
5.	Comp. App (AT) (Ins) No. 117-118 of 2020	Suresh Garg Vs. Naresh Kumar Sood & Ors.	Kunal Anand Abhishek Anand Honey Satpal	Vinod Kumar Chaurasia-R1 Kunal Anand-R3
6.	Comp. App. (AT) (Ins) No. 924 of 2020	National Polyplast (I) Pvt. Ltd. Vs. Manpasand Beverages Ltd.	Charu Sachdev	Swaroop George Roohina Dua-R1
7.	Comp. App. (AT) (Ins) No. 154 of 2021	Sanjay Gupta Vs. Amit Jain Resolution Professional of Neesa Leisure Ltd & Ors.	Garvit Khandelwal	Niharika Sharma Amit Jain-RP Dinkar Singh-R2

### For Admission (Fresh Cases)

8.	Comp. App. (AT) (Ins) No. 537 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Modern Dairies Ltd.	Kaushik Mishra	
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<b>9.</b>	Comp. App. (AT) (Ins) No. 542 of 2021	Ranjit Kapoor Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Alishan Naqvee	
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**For Hearing**

<b>10.</b>	Comp. App. (AT) (Ins) No. 652 of 2020  <b>Part Heard</b>	Smt Indrani Brahmachari Vs. Chandra Prakash & Ors.	Khyati Dhuparr	Sanyam Saxena-R1 Avi Tondon-R2 Rishi K. Kapoor Abhay-R3
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**For Admission (After Notice)**

<b>11.</b>	Comp. App. (AT) (Ins) No. 453 of 2020	Global Steel Company Vs. JBF Petrochemicals Ltd.	Vishakha Gupta	Shiv Kumar Suri
<b>12.</b>	Comp. App. (AT) (Ins) No. 85 of 2021	Tijaria Polypipes Ltd. Vs. Kevadiya Construction Pvt. Ltd.	Susshil Daga	Arpit R. Singhvi Ranu Purohit

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**By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar**